

# HARI GOVIND INTERNATIONAL LIMITED

CIN- L99999MH1989PLC050528

Registered office- 125, Wardhman Nagar, Nr. Radha Krishna Mandir, Nagpur, Maharashtra, India, 440008;  
Tel no- +91 9373126605; Website: www.hgil.in

**OPEN OFFER FOR THE ACQUISITION OF UP TO 22,16,500 (TWENTY-TWO LAKHS SIXTEEN THOUSAND FIVE HUNDRED) FULLY PAID-UP EQUITY SHARES HAVING A FACE VALUE OF INR 10/- (INDIAN RUPEES TEN ONLY) EACH ("EQUITY SHARES"), REPRESENTING 26.00% (TWENTY SIX PERCENT) OF THE EXPANDED SHARE CAPITAL ("AS DEFINED BELOW") OF THE TARGET COMPANY, AT A PRICE OF INR 10/- (INDIAN RUPEES TEN ONLY) PER EQUITY SHARE ("OFFER PRICE") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY SHAJU THOMAS ("ACQUIRER 1") AND LINTA PURAYIDATHIL JOSE ("ACQUIRER 2") ("ACQUIRER 1" AND "ACQUIRER 2" HEREINAFTER COLLECTIVELY REFERRED TO AS "ACQUIRERS"), IN ACCORDANCE WITH THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS").**

This Post-Offer Advertisement is issued by Marwadi Chandarana Intermediaries Brokers Private Limited (the "Manager to the Offer"), for and on behalf of the Acquirers, pursuant to Regulation 18(12) of the SEBI (SAST) Regulations.

This Post-Offer Advertisement should be read in continuation of and in conjunction with: (a) the Public Announcement dated May 14, 2025 ("PA"); (b) the Detailed Public Statement published in Financial Express (English – all editions), Jansatta (Hindi – all editions), Mahasagar (Marathi – Nagpur edition), and Mumbai Lakshadeep (Marathi – Mumbai edition) on May 20, 2025 ("DPS"); (c) the Draft Letter of Offer dated May 28, 2025 ("DLOF"); (d) the Letter of Offer dated October 08, 2025 ("LOF") along with Form of Acceptance; (e) Corrigendum dated September 12, 2025 to the DLOF and Corrigendum dated October 09, 2025 to PA, DPS and DLOF and (f) the Offer Opening Advertisement published on October 13, 2025 in the aforesaid newspapers.

Capitalised terms used but not defined in this Post-Offer Advertisement have the meanings assigned to such terms in the LOF and the Offer Opening Advertisement and Corrigendum.

### Key information with respect to the Open Offer:

1. Name of the Target Company: Hari Govind International Limited
2. Name of the Acquirer: Mr. Shaju Thomas and Mrs. Linta Purayidathil Jose
3. Name of the Manager to the Offer: Marwadi Chandarana Intermediaries Brokers Private Limited
4. Name of the Registrar to the Offer: Satellite Corporate Services Private Limited
- 5(a). Date of opening of the Offer: Thursday, October 16, 2025
- 5(b). Date of closure of the Offer: Friday, October 31, 2025
6. Date of payment of consideration: Tuesday, November 11, 2025

### 7. Details of acquisition

| Sr. No. | Particulars                                                          | Proposed in the LOF <sup>(1)</sup>                                                           |                                                                                               | Actuals <sup>(1)</sup>                                                                       |                                                                                |
|---------|----------------------------------------------------------------------|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------|
| 7.1     | Offer Price (per Equity Share)                                       | ₹10/-                                                                                        |                                                                                               | ₹10/-                                                                                        |                                                                                |
| 7.2     | Aggregate number of Equity Shares tendered in the Offer              | 22,16,500 <sup>(2)</sup>                                                                     |                                                                                               | 9,00,800                                                                                     |                                                                                |
| 7.3     | Aggregate number of Equity Shares accepted in the Offer              | 22,16,500 <sup>(2)</sup>                                                                     |                                                                                               | 9,00,800                                                                                     |                                                                                |
| 7.4     | Size of the Offer (No. of Equity Shares × Offer Price)               | 2,21,65,000 <sup>(2)</sup>                                                                   |                                                                                               | 90,08,000                                                                                    |                                                                                |
| 7.5     | Shareholding of the Acquirer before agreements / public announcement | Nil                                                                                          |                                                                                               | Nil                                                                                          |                                                                                |
| 7.6     | Equity Shares acquired by way of agreements                          | Number: 45,00,000;<br>% of Expanded Share Capital<br>52.79%                                  |                                                                                               | Number: 45,00,000;<br>% of Expanded Share Capital:<br>52.79%                                 |                                                                                |
| 7.7     | Equity Shares acquired by way of Open Offer                          | Number: 22,16,500;<br>% of Expanded Share Capital:<br>26.00%                                 |                                                                                               | Number: 9,00,800;<br>% of Expanded Share Capital:<br>10.57%                                  |                                                                                |
| 7.8     | Equity Shares acquired after Detailed Public Statement               | Nil                                                                                          |                                                                                               | Nil                                                                                          |                                                                                |
| 7.9     | Post Offer shareholding of the Acquirers                             | Number: 67,16,500;<br>% of Expanded Share Capital:<br>78.79%                                 |                                                                                               | Number: 54,00,800;<br>% of Expanded Share Capital:<br>63.35%                                 |                                                                                |
| 7.10    | Pre & Post Offer shareholding of the public                          | <b>Pre-Offer <sup>(3)</sup></b><br>Number: 12,50,000;<br>% of Expanded Share Capital: 25.00% | <b>Post-Offer <sup>(2)</sup></b><br>Number: 10,58,500;<br>% of Expanded Share Capital: 12.42% | <b>Pre-Offer <sup>(3)</sup></b><br>Number: 12,50,000;<br>% of Expanded Share Capital: 25.00% | <b>Post-Offer</b><br>Number: 23,74,200;<br>% of Expanded Share Capital: 27.85% |

### Notes:

- (1) All percentages have been calculated basis the Expanded Share Capital.
- (2) Assuming full acceptance in the Open Offer.
- (3) The Pre-Open Offer shareholding of the public is based on the shareholding as of October 03, 2025 i.e., the Identified Date, as disclosed in the LOF.

### 8. Other information

8.1 The Acquirers accept full responsibility for the information contained in this Post-Offer Advertisement and for the obligations of the Acquirers laid down in the SEBI (SAST) Regulations in respect of the Open Offer.

8.2 A copy of this Post-Offer Advertisement is expected to be available on the websites of SEBI (www.sebi.gov.in) and BSE Limited (www.bseindia.com) and at the Registered Office of the Target Company.

### Issued on behalf of the Acquirers by the Manager to the Offer

| Registrar to the Offer                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
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| <br><b>Marwadi Chandarana Intermediaries Brokers Private Limited</b><br>X-change Plaza, Office No. 1201 to 1205, 12th Floor, Building No. 53E, Zone-5, Road 5E, Gift City, Gandhinagar - 382355, Gujarat, India<br><b>Tel. No.:</b> 022-69120027;<br><b>Email:</b> mb@marwadichandarana.com;<br><b>Website:</b> ib.marwadichandaranagroup.com;<br><b>Contact Person:</b> Radhika Maheshwari / Jigar Desai;<br><b>SEBI Registration Number:</b> INM000013165 | <br><b>Satellite Corporate Services Pvt Ltd</b><br>A 106& 107, Dattani Plaza, East West Compound, Andheri Kurla Road, Safed Pool Sakinaka, Mumbai - 400072<br><b>Tel. No.:</b> 022 - 28520461 / 462<br><b>Fax No.:</b> 022 - 28511809<br><b>Email id:</b> service@satellitecorporate.com;<br><b>Contact Person:</b> Mr. Michael Monteiro<br><b>SEBI Registration Number:</b> INR000003639<br><b>Website:</b> www.satellitecorporate.com |